

[Print](#)**Defective Case Register from 2026-09-01 to 2026-09-01**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/41323/2026	ARCHANA BEHERA	2026-09-01	Receipt Showing Serv.copy To ct not Filed
2	D-WP(C)/38569/2026	PRASANTA KUMAR JENA	2026-09-01	1. Page no 68 of the W.P not filled.
3	D-WP(C)/39799/2026	JAYASHREE BISWAL	2026-09-01	Petition not correctly addressed to Honorable Court.
4	D-WP(C)/39979/2026	CHANDAN KUMAR SAHOO	2026-09-01	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED i) Index not properly page marked.ii) Date mentioned in sl. no. 5 of index , Book mark and para -9 of the petition not tally with annexure-4.
5	D-WP(C)/39784/2026	SANJIB MOHANTY	2026-09-01	1. Page 20 not filed. It may contain Ann.3. Resubmit for SR after compliance.
6	D-WP(C)/41234/2026	JAGANNATH BHUYAN	2026-09-01	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. LTI not attested by the advocate.
7	D-WP(C)/41037/2026	SANJIB MOHANTY	2026-09-01	i) Page no. 22 not legible
8	D-CONTC/41031/2026	ADV.	2026-09-01	1.As per record,Annexure-1 not correctly page marked in Index.2. WP(C) No.under Annexure-1 does not tally with Index.
9	D-BLAPL/26441/2026	MANGU NANDY	2026-09-01	1.A.fee is deficient on rejection order. 2.V.Nama is not properly stamped. 3. Annexure 1 is not attested.
10	D-BLAPL/26382/2026	BIBHU PRASAD CHHUALSINGH	2026-09-01	Index of Anx-1 to 3 not page marked
11	D-CRLREV/26217/2026	ARIJEET MISHRA	2026-09-01	good ground not furnished
12	D-WP(C)/39127/2026	KRUSHNA CHANDRA RATH	2026-09-01	1.In Index, Annexure-6, date of letter wrongly furnished.
13	D-WP(C)/38928/2026	DEBA NARAYAN PATTNAIK	2026-09-01	1.Annexure-5 not attested.
14	D-ABLAPL/25425/2026	ASIT KUMAR CHAUDHURY	2026-09-01	Copy of FIR not legible under Annexure-1
15	D-CRLREV/26200/2026	AKSHAYA KUMAR SAHOO	2026-09-01	Name of informant/ Victim/to be redacted from Annex-1 and 2
16	D-BLAPL/26431/2026	AJIT KUMAR RAUT	2026-09-01	1. Annexure 1 is not properly paginated.
17	D-CRLREV/25009/2026	JNYANANANDA PANDA	2026-09-01	1 .Honorable court not properly Address.
18	D-CRLMP/26490/2026	ADITI HOTA	2026-09-01	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF

				SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION 1. Annexure number not correctly furnished in cause title.
19	D-CONTC/38473/2026	CHIRANJEEV BIDYABHUSHAN	2026-09-01	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
20	D-WP(C)/40104/2026	RAJAKISHORE SAHOO	2026-09-01	4-AFFIDAVIT/VERIFICATION NOT PROPER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Date of copy of order vide annex-4 not tally with Index.Paragraph not correctly mentioned in the affidavit.
21	D-WA/38497/2026	SANJIB MOHANTY	2026-09-01	i) Respondent no 5 in appeal memo not party in wp (c). ii) Status of respondent not correctly furnished.
22	D-CRLMA/25755/2026	UMESH CHANDRA DORA	2026-09-01	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Address of petitioner mentioned in cause title does not tally with Anx-2.
23	D-ABLAPL/26363/2026	BINAYA BHUSAN ROUTRAY	2026-09-01	page 10 of annx-1 is not legible
24	D-BLAPL/26436/2026	BIBHUTI BHUSAN SWAIN	2026-09-01	17-REFERENCE CERTIFICATE NOT FURNISHED. 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED
25	D-WP(C)/40021/2026	PRABODHA CHANDRA NAYAK	2026-09-01	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Paragraphs not properly mentioned in both the declaration of affidavit.
26	D-MACA/38673/2026	NAYAN BEHARI DAS	2026-09-01	date of judgement wrong at index, book mark
27	D-LAA/39165/2026	PRATIMA NAYAK, CENTRAL GOVT. COUNSEL	2026-09-01	C.Fee Payable be furnished in the Memo of Appeal.
28	D-CONTC/38835/2026	ADV.	2026-09-01	i) WP(C) no. not correctly mentioned in the last line of para-1. ii) Paragraph sl. no. not correctly furnished in petition and affidavit.
29	D-CRLMP/26410/2026	MITALEE JESTHI	2026-09-01	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
30	D-RPFAM/40423/2026	RANJAN KUMAR ROUTRAY	2026-09-01	good ground not furnished

31	D- CONTC/38479/2026	CHIRANJEEV BIDYABHUSHAN	2026-09-01	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
32	D- CRLMP/25270/2026	UMA CHARAN MISHRA	2026-09-01	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
33	D- CRLMA/25031/2026	PANCHANAN PANIGRAHI	2026-09-01	Put up for SR after filing of C. copy of impugned order.
34	D- CONTC/38482/2026	ADV.	2026-09-01	Put up for S.R after filing of order dt.9.3.26 passed in wp(c)7274 of 26
35	D-WP(C)/39173/2026	SUBHADUTTA ROUTRAY	2026-09-01	1. page marking not done correctly in Annexure-3 on wards. 2 Put up for S.R there after
36	D-WP(C)/37574/2026	DURGESH NARAYAN RATH	2026-09-01	1. Page 63 missing.
37	D-WP(C)/38095/2026	ACHYUTANANDA PATTANAIAK	2026-09-01	After page nos.25 26 and 27 are three pages are not marked.
38	D-WP(C)/38044/2026	SANJAYA NARAYAN SAHOO	2026-09-01	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not correctly mentioned.
39	D-WP(C)/39123/2026	KRUSHNA CHANDRA RATH	2026-09-01	1, In Index, Annexure-6, date of the letter wrongly furnished.
40	D- BLAPL/26462/2026	SURYAKANTA DWIBEDI	2026-09-01	1.Subject code is not correctly furnished.
41	D-WP(C)/38547/2026	ANAM CHARAN PANDA	2026-09-01	1. Last Page of Annexure - 4 is not paginated
42	D- CRLMA/26119/2026	SAMIR KUMAR MISHRA, SR.ADV.	2026-09-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
43	D- CONTC/38511/2026	CHIRANJEEV BIDYABHUSHAN	2026-09-01	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
44	D- ABLAPL/26391/2026	RAKESH KUMAR SARANGI	2026-09-01	i)Reference certificate not properly furnished.
45	D-MACA/40578/2026	PRAMOD KUMAR TRIPATHY	2026-09-01	1. Period of Delay 202 days
46	D-WP(C)/39116/2026	KRUSHNA CHANDRA RATH	2026-09-01	1. In Index, Annexure-6, date of the letter wrongly furnished.
47	D-WP(C)/37605/2026	SRIKANTA KU. NATH	2026-09-01	1. Ann.3 not legible. 2. Date of order of Ann.3 in para 4 not correct. 3. Incomplete Ann.2 filed. 4. Page 21 missing
48	D- CONTC/38836/2026	ADV.	2026-09-01	i) paragraph no. not correctly mentioned in petition and Affidavit.
49	D-WP(C)/39970/2026	CHANDAN KUMAR SAHOO	2026-09-01	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED i) date mentioned in sl. no 5 of index, Book mark and Para -9 of the petition not tally with

				annexure-4
50	D-RVWPET/40945/2026	MIHIR KANTA RATH	2026-09-01	1.C. copy of impugned order not filed. i) District of petitioner and op no. 2 to 4 not mentioned in cause title. ii)Put up for SR after filing of c. copy of impugned order.
51	D-WP(C)/40820/2026	SANJIB MOHANTY	2026-09-01	i) Page no. 16 is missing.ii) Opp. party not mentioned in vakalatnama.
52	D-WP(C)/38545/2026	SIVA SANKAR CHAINI	2026-09-01	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. In Affidavit under Heading Certificate, Para - 14 has not been typed (i.e. From Para - 1 - 14) 2. Page -16 vide Annexure - 1 is not properly paginated
53	D-WA/38515/2026	SANJIB MOHANTY	2026-09-01	i) Page marked not correctly furnished in Index. ii) Date chart not correctly page marked. iii) Page no. 42 not in proper place
54	D-MACA/40071/2026	NIBEDITA MOHANTY	2026-09-01	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED.
55	D-WP(C)/40106/2026	RAJAKISHORE SAHOO	2026-09-01	4-AFFIDAVIT/VERIFICATION NOT PROPER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Paragraph not correctly mentioned in the affidavit.Annexure-2 not mentioned in the petition copy.
56	D-ABLAPL/26420/2026	BISWAJIT SAHOO	2026-09-01	i)Reference certificate not properly furnished.
57	D-WP(C)/41159/2026	SUBHADUTTA ROUTRAY	2026-09-01	1. Name of Pet. No.2 in CT not tally with signature.
58	D-MACA/38499/2026	ASHOK DAS	2026-09-01	not properly index
59	D-CMP/40424/2026	AJIT CHANDRA MOHAPATRA	2026-09-01	Name of op-1 not correct in entire petition.
60	D-CONTC/38471/2026	CHIRANJEEV BIDYABHUSHAN	2026-09-01	Code Number not correctly furnished.
61	D-CONTC/38477/2026	CHIRANJEEV BIDYABHUSHAN	2026-09-01	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
62	D-CMP/40805/2026	NIRANJAN LENKA	2026-09-01	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED C.copy of annexure-7 not filed
63	D-WP(C)/40043/2026	CHANDAN KUMAR SAHOO	2026-09-01	i) Page nos. 25 to 27 partially legible.
64	D-WP(C)/37569/2026	DURGESH NARAYAN RATH	2026-09-01	1. Petition and Annexures not properly uploaded. Resubmit for SR after compliance
65	D-CRLMC/26362/2026	PRATIK NAYAK	2026-09-01	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF

				SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION 31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Name of the victim / Informant redacting from the petition and Annexures. 2. name of the victim /Informant need not be disclosed in connection with Annex-1 2 4 and kept in closed cover. 3. Petitioner not executed in V.nama
66	D-ABLAPL/25443/2026	PRADEEP KUMAR DAS	2026-09-01	Reference certificate not correctly furnished
67	D-ABLAPL/26417/2026	SAYANTAN PANDA	2026-09-01	i)Reference certificate not properly furnished.ii) Paragraphs not properly mentioned in Declaration.
68	D-WP(C)/37007/2026	SUSHREE SANGITA PASAYAT	2026-09-01	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Pet. No. 33 and 34 not signed in V.nama. 2. Pet. No.1 has declared herself as Pet. No.2 in affidavit.
69	D-CRLREV/26152/2026	SURYAKANTA DWIBEDI	2026-09-01	1.Synopsis and date chart not alphabetically paginated.2.Provision of law in I.A.1009/26 incorrect.
70	D-CMP/37363/2026	PRASANTA KUMAR SATAPATHY	2026-09-01	3-AUTHENTICATION FEE IS DEFICIENT.
71	D-CONTC/38523/2026	ADV.	2026-09-01	Year of the case number mention in the Prayer not correctly furnished
72	D-WP(C)/39639/2026	KRUSHNA CHANDRA RATH	2026-09-01	.1 In Index, Annexure-6, date of the letter wrongly furnished.
73	D-WP(C)/39134/2026	KRUSHNA CHANDRA RATH	2026-09-01	1. In Index, Annexure-6, date of the letter wrongly furnished
74	D-CONTC/39149/2026	SHIVSANKAR MOHANTY	2026-09-01	Code Number not correctly furnished
75	D-WP(C)/41030/2026	SIBASIS SAMANTARAY	2026-09-01	1. Page nos. 17 and 19 not legible
76	D-CONTC/38841/2026	ADV.	2026-09-01	i) Wp(c) no. not correctly mentioned in prayer of the petition.ii) Paragraph sl. no, not correctly mentioned in petition and Affidavit.
77	D-WP(C)/37586/2026	RABINDRA KUMAR PATNAIK	2026-09-01	1. Name of father of Pet. in CT, Affidavit and V.nama not tally. 2. Incomplete Ann.3 filed.
78	D-WP(C)/38018/2026	DURGESH NARAYAN RATH	2026-09-01	1-COURT FEE IS DEFICIENT. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. D.C.fee of Rs.12 not paid. Page 26 27 42 to 45 not neat. D.fee of OSBC Rs.50/- not paid in v.nama.
79	D-WP(C)/37585/2026	DR. JITENDRA KUMAR LENKA	2026-09-01	1. Annexures not attested

80	D-ITA/40303/2026	GOURI MOHAN RATH	2026-09-01	further SR after filling of free copy of order along with receipt of order
81	D-WP(C)/40669/2026	SAROJA KANTA SAMAL	2026-09-01	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED i) Page mark of annexure-8 to 10 in index not tally with petition .
82	D-CONTC/38464/2026	CHIRANJEEV BIDYABHUSHAN	2026-09-01	Code Number not correctly furnished
83	D-CRLMP/25730/2026	AMITAV TRIPATHY	2026-09-01	1. One Babula Majhi executed in V.nama,who is not petitioner in this case.2.Petitioner no.3 not executed in V.nama.
84	D-CRLMC/26384/2026	BRAJA KISHOR PANDA	2026-09-01	1. As per impugned order under Annexure-1 name of the Lower court does not tally with Synopsis,Date chart and petition
85	D-WP(C)/40659/2026	MAHESWAR MOHANTY	2026-09-01	i) Father name of the deponent mentioned in declaration of the affidavit and sl. no.. 2 of the affidavit not tally with cause title.ii) Paragraph sl. no. not correct in affidavit.
86	D-CONTC/38806/2026	ADV.	2026-09-01	i) Paragraph sl. no. not correctly furnished in petition and Affidavit
87	D-WP(C)/40547/2026	SUBHAM AGRAWAL	2026-09-01	i) Date mentioned in sl. no. 4 and 5 of index and Book mark not tally with annexure 1 and 2.ii) Date mentioned in para no.4 and 5 not tally with annexure1 and 2.
88	D-WP(C)/40183/2026	SUBASH CHANDRA SATAPATHY	2026-09-01	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Synopsis and Date chart not page marked. 2. Paragraph declaration not correct. 3. Ann.3 not page marked.
89	D-CRLMC/25926/2026	GOKULA NANDA SAHU	2026-09-01	Date of NBW order mentioned in C.title not tally with certified copy of Annexure-2.
90	D-WP(C)/37610/2026	AJAYA KUMAR NANDA	2026-09-01	1. Page marking of Ann.1 in Index not correct. 2. Pet. not properly represented in CT and V.nama. 3. Page 14 and 15 not chronologically filed. 4. One extra page after page 136 be deleted.
91	D-WP(C)/40660/2026	MAHESWAR MOHANTY	2026-09-01	i) C Copy of annexure-4 5 and 11 be kept in proper place.ii) Signature of petitioner nos 8 and 9 not tally with cause title.iii) Sl. no. 2 of the affidavit in petition and I.As. not tally with cause title.iv) Page nos. 26 and 27 not properly scanning
92	D-WP(C)/40928/2026	BIJAYA KUMAR SAHOO	2026-09-01	1. Name of Pet. No.2 in CT not tally with signature.
93	D-BLAPL/26457/2026	SHIBANI SHANKAR PRADHAN	2026-09-01	1. G.R. case No.753 of 2026 mentioned in the Rejection order does not tally with that of Cause Title and petition
94	D-MACA/39997/2026	ADAM ALI KHAN	2026-09-01	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED.

95	D-BLAPL/26368/2026	BIGYAN KUMAR SHARMA	2026-09-01	1.Relation of Mr. Abhiram Behera to petitioner no-3 not mentioned in affidavit. 2.Reference certificate not in proper format
96	D-CRLMP/24253/2026	BISWARANJAN DALAI	2026-09-01	1. Reference certificate not correctly furnished.
97	D-BLAPL/26385/2026	DEBASNAN DAS	2026-09-01	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED FIR vide Annexure 1 is not legible
98	D-BLAPL/26539/2026	JYOTIRMAYA SAHOO	2026-09-01	1.The name and address of the Informant/Victim and her husband may be redacted form the F.I.R.Copy. 2.The un-redacted F.I.R. copy may be kept in sealed cover
99	D-WP(C)/40834/2026	RABINDRANATH BARIK	2026-09-01	1. Page no.5 not filed.2. Paragraph no. not correctly furnished in the petition.3. As per Index,Annexure-3 not described in the petition.4 Page nos.10 11 and 12 not neat and legible.
100	D-BLAPL/26611/2026	RAKESH KUMAR DAS	2026-09-01	1. Reference certificate is not correctly furnished
101	D-CMP/40213/2026	ABHISHEK DASH	2026-09-01	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
102	D-WP(C)/39276/2026	GOPINATH MISHRA	2026-09-01	1. Name of father of the petitioner not furnished in the cause title
103	D-WP(C)/39168/2026	SUBASH CHANDRA SATPATHY	2026-09-01	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Synopsis and Date chart not page marked.
104	D-WP(C)/39791/2026	JAYASHREE BISWAL	2026-09-01	.Petition not correctly addressed to Honorable Court
105	D-MACA/39787/2026	PRAFULLA CHANDRA ACHARYA	2026-09-01	further SR after furnish valuation and court fee payable in present appeal
106	D-CMP/40187/2026	SUBASIS MOHAPATRA	2026-09-01	Page no. 47 not neat.Name of petitioner not tally with C.copy.
107	D-MACA/40061/2026	BISHNU BRATA SINHA	2026-09-01	20-VERNACULAR CERTIFICATE NOT FURNISHED.
108	D-WA/41039/2026	MANAS PATI	2026-09-01	1. Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid 2. District of Respondent no. 1 2 and 5 not mentioned in cause title.
109	D-WP(C)/40665/2026	SAROJA KANTA SAMAL	2026-09-01	i) Page no. 19 and 30 are missing.ii) Annexure -3 not marked in Book mark
110	D-WP(C)/41356/2026	RABINARAYAN NAYAK	2026-09-01	1. Registration bearing number not correctly furnished in Prayer of the petition.
111	D-LAA/38847/2026	KISHORE KUMAR JENA	2026-09-01	1.C.Fee Payable be corrected.2.D.N.Fee of Rs.29/- not affixed in the

				Affidavit.3.Vernacular Certificate not furnished in the I.A
112	D-MACA/40113/2026	PRASANNA KUMAR MISHRA	2026-09-01	1.Court Fee Rs. 6210/ payable, paid 12/ rest amount to be paid 2.statutory deposit not made, not proper page marking
113	D-WP(C)/38563/2026	PRAVASH CHANDRA JENA	2026-09-01	.Petitioner representation to the authorities not within the time period postulated in rule 08 of Orissa High Court PIL Rule,2010
114	D-CMP/41206/2026	ABINASH ROUTRAY	2026-09-01	Annexure-9 not correct in averment.
115	D-CONTC/38504/2026	CHIRANJEEV BIDYABHUSHAN	2026-09-01	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Paragraph not correctly mention in the Declaration
116	D-CRLMC/25214/2026		2026-09-01	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Petitioner filed in person,not mentioned in the petition.2. Subject code incorrectly mentioned in Assessment slip and index.
117	D-CONTC/38468/2026	CHIRANJEEV BIDYABHUSHAN	2026-09-01	Code Number not correctly furnished
118	D-CONTC/38488/2026	CHIRANJEEV BIDYABHUSHAN	2026-09-01	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
119	D-CONTC/38494/2026	ADV.	2026-09-01	Phone Number of the consan Advocate not mention in this petition
120	D-CMAPL/40585/2026	ADV.	2026-09-01	Put up for SR after filing of c. copy of impugned order.
121	D-WP(C)/40897/2026	SANJIB MOHANTY	2026-09-01	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED. i) date of order mentioned in sl. no.8 in index, Book mark and para-7 of the petition not tally with annexure-5
122	D-CRLMC/26185/2026	DEEPAK KUMAR SAHOO	2026-09-01	1. Page nos.13 to 16 not neat and legible.
123	D-ABLAPL/24312/2026	SUJIT KUMAR PATTNAIK	2026-09-01	) Unredacted copy of Affidavit to be filed ii) For further S.R.
124	D-BLAPL/26591/2026	PARTHA SARATHI DAS	2026-09-01	1. P.S.case No. mentioned in the Cause Title does not tally with that of Prayer portion. 2.
125	D-WP(C)/39974/2026	CHANDAN KUMAR SAHOO	2026-09-01	i) Date mentioned in sl. no.5 and 6 in index and Book mark and Paragraph no. 9 of the petition not tally with annexure 4 and 5.
126	D-WP(C)/40901/2026	SANJIB MOHANTY	2026-09-01	i) Annexure-12 not filed.ii) Paragraph sl. no. not correct in affidavit and after sl . no. 13 in petition.

127	D-CMP/40118/2026	AJIT CH MOHAPATRA	2026-09-01	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
128	D-WP(C)/40995/2026	DEBA PRASAD MISHRA	2026-09-01	1. Name of father of Pet. in CT not legible. 2. Annexures not marked
129	D-CRLMC/25299/2026	GOURAV DASH	2026-09-01	1. Copy of F.I.R.to be filed
130	D-CONTC/38507/2026	CHIRANJEEV BIDYABHUSHAN	2026-09-01	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
131	D-BLAPL/26360/2026	GURUPRASAD BEHERA	2026-09-01	31-As per standing order the details of victim/informant shall not be mentioned in the petition. The details of victim/informant/relation in ANNEXURE-1 be redacted and kept in sealed cover, Page-17 18 36 37 48 51 63 66 column13(3) 71 column 18 under Annexure-4 82 under Annexure-6 be redacted
132	D-WP(C)/37550/2026	ADARSH MOHAPATRA	2026-09-01	1. Letter No. of Ann.8 in para 6 and prayer not correct.
133	D-WP(C)/38017/2026	DURGESH NARAYAN RATH	2026-09-01	1-COURT FEE IS DEFICIENT. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. D.Fee of Rs.50 not paid in the v.nama. .D.C.Fee of Rs.24/- not paid.
134	D-WP(C)/38521/2026	SUKANTA KUMAR NAYAK (2)	2026-09-01	1. Last Page of Annexure - 3 is not paginated
135	D-WP(C)/37601/2026	SRIKANTA KU. NATH	2026-09-01	1.Date of Ann.3 in Para 4 not correct. 2. Occupation of deponent not mentioned
136	D-FAO/40976/2026	MAHENDRA KUMAR SAHOO	2026-09-01	page-24 25 33 38 not visible
137	D-CMP/40380/2026	SURESH CHANDRA PRADHAN	2026-09-01	Page no. 39 marked twice.
138	D-WP(C)/40893/2026	PRABODHA CHANDRA NAYAK	2026-09-01	1.Receipt Showing Serv.copy To ct not Filed. 2.Paragraphs not properly mentioned in declaration of affidavit in I.A.
139	D-BLAPL/26447/2026	BIGYAN KUMAR SHARMA	2026-09-01	1. Reference certificate is not correctly furnished
140	D-CONTC/38809/2026	ADV.	2026-09-01	i) Paragraph sl. no. not correctly furnished in petition and Affidavit.
141	D-ABLAPL/26372/2026	PRAVASH CHANDRA JENA	2026-09-01	31-As per standing order the details of victim/informant shall not be mentioned in the petition. The details of victim/informant/relation under Annexure-1 be redacted and be kept in sealed cover.
142	D-WP(C)/39135/2026	KRUSHNA CHANDRA RATH	2026-09-01	1. In Index, Annexure-6, date of the letter wrongly furnished.

143	D-BLAPL/26429/2026	ABHIJIT DAS	2026-09-01	1. Last Page of the Affidavit is not paginated
144	D-CRLMC/26288/2026	ATMAJIT MANMITH DAS	2026-09-01	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.synopsis and date chart not alphabetically paginated.2.Page 11 12 15 and 16 not legible.3.Nomenclature not furnished on V.nama
145	D-WP(C)/38015/2026	DURGESH NARAYAN RATH	2026-09-01	1. Page marking not done correctly in index at Annexure-5 2. Complete Writ application not filled.page no. 21 to 24 not filled. 3. Put up for S.R there after
146	D-WP(C)/41119/2026	GHANASHYAM MUDULI	2026-09-01	AGES OF PETITIONER NO. 1 AND 2 ARE NOT GIVEN
147	D-CMAPL/40432/2026	ADV.	2026-09-01	Put up for SR after filing of c. copy of dismissal order
148	D-BLAPL/26554/2026	JYOTIRMAYA SAHOO	2026-09-01	1. Reference certificate is not correctly furnished.
149	D-CRLMP/25246/2026	AMITAV TRIPATHY	2026-09-01	1. Copy of Annexure-2 disclosing the name of Informant/Victim be kept in cover.
150	D-CRLREV/25794/2026	MRUTYUNJAY PAGAL	2026-09-01	1.Period of Delay 398 days, Limitation petition not filed. 2. CRLMC mentioned instead of CRLREV in index.
151	D-CRLMA/25767/2026	SUSANTA SEKHAR PARIDA	2026-09-01	Put up for SR after filing of c. copy of impugned order.
152	D-WP(C)/37583/2026	DR. JITENDRA KUMAR LENKA	2026-09-01	1. Annexures not attested.
153	D-CRLREV/25939/2026	ANUP KUMAR PATNAIK	2026-09-01	Provision law not correctly furnished in I.A.
154	D-BLAPL/26419/2026	ASUTOSH TRIPATHY	2026-09-01	1. Index is not properly paginated. 2. Reference certificate is not correctly furnished
155	D-CRLMA/26374/2026	BHABANI SHANKAR DASPARIDA	2026-09-01	Put up for SR after filing of c. copy of impugned order.
156	D-CRLMP/25292/2026	SATYABRATA PANDA	2026-09-01	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Signature of the petitioner in V.nama does not tally with cause title and affidavit
157	D-WP(C)/41104/2026	SANJIBANI MISHRA	2026-09-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION 1. Notice dated not correctly furnished in para no.4.

158	D-CRLMP/24607/2026	PRAVASH CHANDRA JENA	2026-09-01	1. Page nos.17 to 21 not neat and legible.
159	D-BLAPL/26486/2026	SK. ZAFARULLA	2026-09-01	1. P.S.case No. mentioned in the Cause Title does not tally with that of Para 2 of the petition.
160	D-WP(C)/41233/2026	SOURAV DAS	2026-09-01	1. Serial numbers not correctly furnished in index.
161	D-MATA/40813/2026	SIDDHARTH GOUTAM DAS	2026-09-01	further SR after filling of c copy
162	D-WP(C)/40884/2026	NIRANJAN NAYAK	2026-09-01	i) Father name of the deponent mentioned in affidavit not tally with cause title.
163	D-CONTC/38501/2026	CHIRANJEEV BIDYABHUSHAN	2026-09-01	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
164	D-BLAPL/26463/2026	SURYAKANTA DWIBEDI	2026-09-01	1. C.T. case name is not correctly mentioned in the Prayer portion. 2. Page No. 15 is not legible
165	D-WP(C)/38571/2026	PRAFULLA CHANDRA DAS	2026-09-01	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. Date of execution of V.nama not furnished.
166	D-WP(C)/38520/2026	DILLIP KUMAR SAHOO	2026-09-01	1. Synopsis and Dates and Events are not marked as A and B and the same are not signed by the Ld. Advocate 2. Annexure - 3 is not legible
167	D-ABLAPL/25980/2026	JNYANANANDA PANDA	2026-09-01	1.Paragraphs mention under declaration not correct. 2.The written F.I.R. of the Informant has not been furnished. 3. Court Fees of Rs.6/- is not furnished in the petition
168	D-WP(C)/40523/2026	RAMA CHANDRA JENA	2026-09-01	i) Page no. 66 , 102 is missing.ii) Page mark not mentioned after page no.107.iii) Date of order mentioned in para-3 not tally with annexure-1.
169	D-LAA/37453/2026	AKASH KUMAR PATAJOSHI	2026-09-01	1. Cause Title Not In order.Pro.Rs. No-8A to 8D added as Parties,not yet substituted. 2.Pages No-25 and 26 under A-2 not available.
170	D-ABLAPL/25605/2026	ASHOK KUMAR SAHOO	2026-09-01	1.Name/signature of the victim and informant be redacted (Page no. 8/n to 12/n, 22/n to 27/n and 35/n to 42/n
171	D-WP(C)/39810/2026	PRAFULLA CHANDRA ACHARYA	2026-09-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
172	D-WP(C)/40385/2026	DEEPAK PRAKASH	2026-09-01	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no not correctly furnished in declaration.2.After page no.172 marked as 163.
173	D-CRLMP/25582/2026	GIRIDHARI SINGH	2026-09-01	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1.Put up for Further SR after redacting the Name of the victim / Informant, family

				Members and photograph from the petition and Annexures. 2. Name of the victim / Informant need not be disclosed in connection with Annexures, Affidavit and V.nama and kept in closed cover. 3. Redacted copy of Annexures, Affidavit and v.nama to be filed.
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